

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **Friday, 20th October 2023 at 4.45 p.m.** the **Hon'ble Shri. Justice P. D. Naik (Sitting at Goa)** will take up the following matter pertaining to **Principal Seat at Bombay** through **Video Conferencing** :

Pronouncement of Judgment

1) Criminal Revision Application No. 477 of 2019

(Dr. Nirmala Jaywant Patil Vs. Ajitsingh Dattajirao Ghatge and Ors.)

Note : The Advocates at Principal Seat at Bombay to remain present in Court Room No. 21 Annex Principal Seat at Bombay.

High Court, Appellate Side,)
Bombay.)

Date : 19th October 2023)

By Order

Sd/-

(H. M. Bhosale)

Registrar (Judl-I)